

ITEM NO.23

COURT NO.9

SECTION IIIB

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 16804/2016
 (Arising out of impugned final judgment and order dated 28/01/2016
 in CMWP No. 75/2014 passed by the High Court Of Judicature at
 Allahabad)

WORLD WINDOW INFRASTRUCTURE LOGISTICS PVT. LTD. Petitioner(s)

VERSUS

M/S PASWARA CHEMICALS LTD. & ORS.

Respondent(s)

(with office report)

WITH

SLP(C) No. 15774/2016

Interim Relief and Office Report)

SLP(C) No. 14643/2016

Interim Relief and Office Report)

Date : 02/01/2017 These petitions were called on for hearing today.

CORAM : HON&#39;BLE MR. JUSTICE A.K. SIKRI

HON&#39;BLE MR. JUSTICE ABHAY MANOHAR SAPRE

For Petitioner(s) Mr. V.V. Gautam, Adv.

Mr. Abhishek Sharma, Adv.

Mr. Prashant. Adv.

Mr. Shree Pal Singh, Adv.

Mr. K.K. Tyagi, Adv.

Mr. Iftekhar Ahmad, Adv.

Mr. Anoop Kumar, Adv.

Mr. Sanjib K. Ray, Adv.

Mr. Sarvam Ritam Khare, Adv.

Mr. Sachin Mittal, Adv.

Ms. Anany Pandey, Adv.

Mr. Dipesh Sharma, Adv.

For Respondent(s) Ms. Pinky Anand, ASG

Mr. P. K. Mullick, Adv.

Ms. Minakshi Grover, Adv.

Mr. B. Krishna Prasad, Adv.

Mr. Sarvam Ritam Khare, Adv.

UPON hearing the counsel the Court made the following

O R D E R

List after four weeks for hearing.

(Ashwani Thakur) (Mala Kumari Sharma)

COURT MASTER

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